

Members' Bills and Resolutions upto 30th April, 1968."

MR. SPEAKER: The question is:

"That this House do extend the term of office of the present members of the Committee on Private Members' Bills and Resolutions upto the 30th April, 1968."

The motion was adopted.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF COMMITTEE ON SUBORDINATE LEGISLATION

SHRI KHADILKAR (Khed): I beg to move:

"That this House do suspend sub-rule (2) of Rule 318 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Subordinate Legislation."

MR. SPEAKER: The question is:

"That this House do suspend sub-rule (2) of Rule 318 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Subordinate Legislation."

The motion was adopted.

SHRI KHADILKAR: I beg to move:

"That this House do extend the term of office of the present members of the Committee on Subordinate Legislation upto the 30th April, 1968."

MR. SPEAKER: The question is:

"That this House do extend the term of office of the present members of the Committee on Subordinate Legislation upto the 30th April, 1968."

The motion was adopted.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF COMMITTEE ON GOVERNMENT ASSURANCES

SHRI KHADILKAR (Khed) I beg to move:

"That this House do suspend sub-rule (2) of Rule 324 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Government Assurances."

MR. SPEAKER: The question is:

"That this House do suspend sub-rule (2) of Rule 324 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Government Assurances."

The motion was adopted.

SHRI KHADILKAR: I beg to move:

"That this House do extend the term of office of the present members of the Committee on Government Assurances upto the 30th April, 1968."

MR. SPEAKER: The question is:

"That this House do extend the term of office of the present members of the Committee on Government Assurances upto the 30th April, 1968."

The motion was adopted.

MOTIONS RE: EXTENSION OF TERM OF OFFICE OF MEMBERS OF COMMITTEE ON ABSENCE OF MEMBERS FROM THE SITTINGS OF THE HOUSE

SHRI KHADILKAR (Khed): I beg to move:

"That this House do suspend Rule 325 of the Rules of Procedure

[Shri Khadilkar]

and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Absence of Members from the sittings of the House."

MR. SPEAKER: The question is:

"That this House do suspend Rule 325 of the Rules of Procedure and Conduct of Business in Lok Sabha in its application to the motion for extension of the term of office of the present members of the Committee on Absence of Members from the sittings of the House."

The motion was adopted.

SHRI KHADILKAR: I beg to move:

"That this House do extend the term of office of the present members of the Committee on Absence of Members from the Sittings of the House upto the 30th April, 1968."

MR. SPEAKER: The question is:

"That this House do extend the term of office of the present members of the Committee on Absence of Members from the Sittings of the House upto the 30th April, 1968."

The motion was adopted.

13.04½ hrs.

CENTRAL SILK BOARD (AMENDMENT) BILL*

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): Sir, on

behalf of Shri Dinesh Singh, I beg to move for leave to introduce a Bill further to amend the Central Silk Board Act, 1948.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Central Silk Board Act, 1948."

The motion was adopted.

SHRI MOHD. SHAFI QURESHI: Sir, I introduce the Bill.

13.05 hrs.

DEMANDS †FOR GRANTS, 1968-69—
MINISTRY OF DEFENCE—contd.

MR. SPEAKER: We have still about a hour and a half for the Defence Demands. The Congress benches have just 17 minutes left to their credit and the Minister needs much more than that. But some Opposition parties have got still time, 5 minutes, 10 minutes, like that. So, after that, the Minister will reply at 3-30 P.M. I extend the time by half an hour. Let us see. Now we adjourn and meet again after lunch.

13.06 hrs.

The Lok Sabha adjourned for Lunch till Fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at five minutes past Fourteen of the Clock.

*Published in Gazette of India Extraordinary, Part II, section 2, dated 1-4-68.

†Introduced with the recommendation of the President.

‡Moved with the recommendation of the President.